

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 778
TO BE ANSWERED ON 24/07/2026

CURRENT STATUS OF SAANSAD ADARSH GRAM YOJANA (SAGY)

778 Smt. Phulo Devi Netam:

Will the Minister of Rural Development be pleased to state:

- (a) the total number of villages adopted so far under the Saansad Adarsh Gram Yojana (SAGY) by the present Hon'ble Members of the Lok Sabha and Rajya Sabha, the details thereof, State-wise;
- (b) whether it is a fact that in the absence of a separate and independent budgetary allocation for the Scheme, difficulties are being faced in undertaking development works in the adopted villages through convergence with other Government schemes; and
- (c) whether Government is considering any amendments to the guidelines of the Scheme with a view to make it more effective and outcome-oriented?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)

(a): Hon'ble Members of Parliament have identified a total of 3361 Gram Panchayats under Saansad Adarsh Gram Yojana (SAGY) till **31st March 2024 i.e. the last date of selection of Gram Panchayats under SAGY.** The State-wise details of Gram Panchayats selected under SAGY are given at **Annexure-I.**

(b): Saansad Adarsh Gram Yojana (SAGY) is a 100% convergence-based scheme without independent allocation of any funds for developmental projects undertaken under the scheme. The works / activities planned under Village Development Plan (VDP) in SAGY GPs are completed successfully through the funds available under Central & State schemes, CSR funds and Member of Parliament Local Area Development Scheme (MPLADS) fund & Member of Legislative Assembly Development Scheme (MLALAD) Fund. However, some studies/reports have suggested for having a separate budgetary allocation for the Scheme.

(c): Selection of new Gram Panchayats under SAGY has been completed on 31st March 2024. Currently there are no proposals for amendments to the Guidelines of the Scheme.

Annexure I

Annexure referred to in reply to part(a) of Rajya Sabha Unstarred Question No. 778 dated 24.07.2026

State	Number of GPs identified under SAGY
Andaman And Nicobar Islands	8
Andhra Pradesh	207
Arunachal Pradesh	11
Assam	46
Bihar	189
Chandigarh	2
Chhattisgarh	115
Delhi	4
Goa	14
Gujarat	238
Haryana	91
Himachal Pradesh	45
Jammu And Kashmir	43
Jharkhand	119
Karnataka	134
Kerala	167
Ladakh	4
Lakshadweep	2
Madhya Pradesh	134
Maharashtra	262
Manipur	30
Meghalaya	21
Mizoram	14
Nagaland	6
Odisha	104
Puducherry	10
Punjab	65
Rajasthan	190
Sikkim	15
Tamil Nadu	370
Telangana	85
Tripura	13
UT of Dadra and Nagar Haveli and Daman and Diu	7
Uttar Pradesh	553
Uttarakhand	39
West Bengal	4
Total	3361
